#### **GOVERNMENT BILL**

#### The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019\*

MR. DEPUTY CHAIRMAN: Now, we will take up the Legislative Business, the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019. Shri Arjun Munda to move that the following amendments made by Lok Sabha in the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019, be taken into consideration, ...(*Interruptions*)...

SHRI ANAND SHAMRA (Himahal Pradesh): Sir, it was our understanding that we will not take up any Legislative Business until the discussion on Delhi is taken up.

श्री उपसभापति: इसमें मामूली संशोधन है, दो शब्दों का संशोधन है। ...(व्यवधान)...

जनजातीय कार्य मंत्री (श्री अर्जुन मुंडा): महोदय, मैं प्रस्ताव करता हूँ:

कि संविधान (अनुसूचित जनजातियां) आदेश (संशोधन) विधेयक, 2019 में लोक सभा द्वारा किए गए निम्नलिखित संशोधनों पर विचार किया जाए, अर्थात:-

## अधिनियमन सूत्र

 पृष्ठ 1, पंक्ति 1 में "सत्तरवें" शब्द के स्थान पर "इकहत्तरवें" शब्द को प्रतिस्थापित किया जाए।

### खण्ड 1

2. पृष्ठ 1, पंक्ति 3 में "2019" अंक के स्थान पर "2020" अंक को प्रतिस्थापित किया जाए।

The question was put and the motion was adopted.

श्री अर्जुन मुंडा: महोदय, मैं प्रस्ताव करता हूँ:

कि लोक सभा द्वारा विधेयक में किए गए संशोधनों पर सहमति व्यक्त की जाए।

The question was put and the motion was adopted.

# REGARDING TAKING UP DISCUSSION ON ORDINANCE – REPLACING BILLS AND OTHER ISSUES

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Hon. Members, one minute, please.

\_

<sup>\*</sup> Returned by Lok Sabha with Amendments.